

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Coram:

1. Dr. Pramod Deo, Chairperson
2. Shri Bhanu Bhushan, Member
3. Shri R Krishnamoorthy, Member
4. Shri S Jayaraman, Member

IA No. 29/2008

in

Petition No. 38/2007

In the matter of

Interlocutory application for modification in Business Rules

And in the matter of

Indian Energy Exchange Limited

... ..

Petitioner/Applicant

ORDER

The Commission, vide its order dated 9.6.2008, had approved the Bye-laws, Rules and Business Rules of the Indian Energy Exchange Limited (IEX). While according approval, it was directed that any changes in the Bye-laws, Rules and Business Rules would be made only with the prior approval of the Commission.

2. The Business Rules of the IEX deal with the procedural aspects of conduct of the power exchange's business in detail. Annexure-X to the Business Rules, as approved by the Commission, inter alia, lays down that the maximum allowable quantity for sale/purchase in the standing clearance for day-ahead market should not be less than 10 MW.

3. IEX has made this application for approval of modification of the above noted provision of Annexure-X to the Business Rules so as to replace "10 MW" for day-ahead transactions with "1 MW". It has been stated that the proposed modification will encourage tapping of untapped surplus power available with small captive and co-generation power plants which are presently unable to offer it for sale.

4. The modification of the relevant provisions of the Business Rules may also facilitate direct purchase up to 1 MW of power through the power exchange as the State Regulatory Commissions have since framed regulations to permit open access exceeding 1 MW of power. The Business Rules of Power Exchange of India Limited, the other premier exchange, whose Business Rules, etc. have been approved by the Commission, already permit transactions up to 1 MW in day-ahead market.

5. The prayer made by IEX is allowed. IA stands disposed of accordingly.

Sd/-
[S JAYARAMAN]
MEMBER

Sd/-
[R KRISHNAMOORTHY]
MEMBER

Sd/-
[BHANU BHUSHAN]
MEMBER

Sd/-
[DR. PRAMOD DEO]
CHAIRPERSON

New Delhi, dated 20th October 2008